GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA UNSTARRED QUESTION NO.2035 ANSWERED ON-19.12.2022

DISABLED STUDENTS IN SCHOOL

2035. SHRI ANUMULA REVANTH REDDY:

Will the Minister of **EDUCATION** be pleased to state:

- (a) the details of number of disabled students studying in Government schools across the country, State-wise;
- (b) the budget allocated and funds utilized to educate disabled school students across the country, details since 2014, year-wise;
- (c) whether the Government is aware that the literacy rate among the disabled is around 55 per cent which is lower than the national average and if so, the reasons therefor;
- (d) the steps being taken to improve the literacy rate among the disabled; and
- (e) the time by which the Government proposes to increase the literacy rate to a minimum 75 per cent among the disabled group?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SMT. ANNPURNA DEVI)

- (a) As per UDISE+ 2021-22 (prov.), there are 17,38,636 CwSN disabled students studying in Government schools. The State-wise details are placed at **Annexure-I.**
- (b) The details of Inclusive Education Estimates and Expenditure including State Share since inception of Samagra Shiksha in 2018-19 is at **Annexure II.**
- (c) to (e) In the year 2018-19, the Department of School Education & Literacy, Ministry of Education has launched Samagra Shiksha an integrated scheme for School Education covering children with special needs from classes pre-primary to XII. The Scheme is governed and regulated by the provisions of the RTE Act, 2009. The Right of Children to Free and Compulsory Education (RTE) Act, 2009 enshrines the entitlement to free and compulsory elementary education, access to school and barrier free access for all children including children with disability. Section 3(2) of the RTE Act lays emphasis on the elementary education of all children with disabilities. As per the Amendment of 2012, the RTE Act also mandates that, a child with multiple and/or severe disabilities, has the right to opt for home based education.

Under Samagra Shiksha, there is a dedicated component for Inclusive Education for Children with Special Needs (CwSN) through which various provisions are made available for the educational needs of CwSN such as, provision of aids, appliances, assistive devices & teaching learning materials (TLMs), transportation, escort and scribe allowances etc. Further, individualized support is provided through therapeutic interventions at the block level. Moreover, CWSN with severe impairment requiring individualized attention are provided home based education through special educators.

A separate provision for financial support of Special Educators has been made under Samagara Shiksha in order to appropriately address the educational requirements of children with special needs from elementary to higher secondary levels. Samagra Shiksha also has provisions for ramps, handrails and disabled friendly toilets for barrier free access to schools for all children.

The focus of Samagra Shiksha is on providing inclusive education to children with disability wherein, children regardless of their abilities/disabilities participate and learn together in the same class, thus creating an enabling educational environment for all students. The scheme makes provisions for undertaking interventions across all levels of school education for increasing access and reducing drop-out. Samagra Shiksha aims to ensure inclusive and equitable quality education across all levels of school education.

ANNEXURE REFERRED TO IN REPLY TO PART (A) OF THE LOK SABHA UNSTARRED QUESTION NO. 2035 TO BE ANSWERED ON 19.12.2022 ASKED BY SHRI ANUMULA REVANTH REDDY HON'BLE MP REGARDING 'DISABLED STUDENTS IN SCHOOL'.

State/UTs	CWSN Enrolment in Government Schools			
2		2021-22		
	Boys	Girls	Total	
Andaman & Nicobar Islands	316	181	497	
Andhra Pradesh	42563	31174	73737	
Arunachal Pradesh	1201	1514	2715	
Assam	27596	22433	50029	
Bihar	101480	68840	170320	
Chandigarh	1904	1310	3214	
Chhattisgarh	39381	32352	71733	
Dadra & Nagar Haveli and Daman & Diu	609	414	1023	
Delhi	9090	8452	17542	
Goa	176	127	303	
Gujarat	31185	20552	51737	
Haryana	12746	8692	21438	
Himachal Pradesh	3336	2733	6069	
Jammu & Kashmir	8253	5884	14137	
Jharkhand	24283	20198	44481	
Karnataka	40364	31043	71407	
Kerala	30297	20059	50356	
Ladakh	357	363	720	
Lakshadweep	126	82	208	
Madhya Pradesh	71519	56652	128171	
Maharashtra	56704	42120	98824	
Manipur	1933	1795	3728	
Meghalaya	1318	980	2298	
Mizoram	1585	1704	3289	
Nagaland	1105	986	2091	
Odisha	73620	54305	127925	
Puducherry	925	686	1611	
Punjab	34552	25685	60237	
Rajasthan	41661	29940	71601	
Sikkim	736	491	1227	
Tamilnadu	67124	45517	112641	
Telangana	16576	13817	30393	
Tripura	2095	1534	3629	
Uttar Pradesh	168844	118283	287127	
Uttarakhand	1941	1618	3559	
West Bengal	82627	65992	148619	
INDIA	1000128	738508	1738636	

ANNEXURE REFERRED TO IN REPLY TO PART (B) OF THE LOK SABHA UNSTARRED QUESTION NO. 2035 TO BE ANSWERED ON 19.12.2022 ASKED BY SHRI ANUMULA REVANTH REDDY HON'BLE MP REGARDING 'DISABLED STUDENTS IN SCHOOL'.

${\bf Samagra~Shiksha~-~Inclusive~Education~Estimates~and~Expenditure~including~State~Share}$

(Rs. In crores)

	Inclusive Education Estimates	Expenditure including State Share
2018-19	1023.51	599.73
2019-20	1064.04	611.80
2020-21	876.31	523.46
2021-22	937.37	646.24
2022-23	1144.20	273.92*

^{*} Expenditure including State share as on 30-11-2022